

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4064/2012

This the 12th day of January, 2016

**Hon'ble Mr. Justice B.P. Katakay, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri Parveen Kumar Gupta, (Ex. Grade-IV (DASS)/LDC)
S/o Shri Ram Kumar Gupta
R/o A-3/7A, IIInd Floor
Budh Bazar, Delhi
Dalmil Road
Uttam Nagar,
New Delhi-110059

..... Applicant

(By Advocate: None)

VERSUS

1. Chief Secretary,
Govt. of NCT Delhi
5th Level, Delhi Secretariat, I.P. Estate
New Delhi.

2. Medical Superintendent
Sanjay Gandhi Memorial Hospital
Govt. of NCT of Delhi
Mangolpur
Delhi-110 083

.... Respondents

(By Advocate: None)

ORDER (ORAL)

By Shri B.P. Katakey, Member (J):

None has appeared on behalf of the applicant. It is seen from the records that even on 27.08.2014, 14.10.2014, 15.12.2014, 27.01.2015, 19.03.2015, 02.07.2015, 11.08.2015 and 17.11.2015 none has appeared on his behalf. It is presumed that the applicant is not interested in pursuing the matter.

The OA is accordingly dismissed for non-prosecution.

(K.N. Shrivastava)
Member (A)

(Justice B.P. Katakey)
Member (J)

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